

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 185 OF 2019 &**  
**IA NOs. 993 & 1156 OF 2019**

**Dated : 23<sup>rd</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Shri Rama Shankar Awasthi**  
**Vs.**

**... Appellant(s)**

**Uttar Pradesh Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Sachin Debey for R-1

Ms. Divya Chaturvedi  
Mr. Saransh Shaw  
Ms. Srishti Rai for R-2

Mr. Sanjay Sen, Sr. Adv.  
Mr. Parinay Deep shah for R-3

**ORDER**

Rejoinder of the Appellant shall be filed during the course of the day  
with advance copy to the other side.

List the matter on **19.09.2019 at 2.30 p.m.**

**(Ravindra Kumar Verma)**  
**Technical Member**

*mk/pk*

**(Justice Manjula Chellur)**  
**Chairperson**